### GOVERNMENT OF INDIA DEPARTMENT OF ATOMIC ENERGY LOK SABHA UNSTARRED QUESTION NO. 117 TO BE ANSWERED ON 18.07.2018

## **INDO-US NUCLEAR DEAL**

117. SHRI M.B. RAJESH: SHRI P. KUMAR:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Indo-US nuclear deal has been operationalised and if so, the details thereof;
- (b) whether the said deal has added to the nuclear power generation capacity in the country;
- (c) if so, the details thereof including the details of the nuclear power stations which has been installed and/or proposed to be installed under the said deal;
- (d) the number of new nuclear reactors ready to be installed in the country, State/UT-wise; and
- (e) the funds sanctioned for the aforesaid reactors along with the expected cost of power generated per megawatt from the imported reactors?

## ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (DR.JITENDRA SINGH):

(a)to(c) Following the fruition of International cooperation in nuclear energy, the Government has accorded 'in principle' approval of the following five coastal sites and designated them for locating such reactors in cooperation with the Russian Federation, France & the USA:

Site & Location	Capacity (MW)	In Cooperation with	
Kudankulam, Tamil Nadu	4 X 1000 <sup>@</sup>	Russian Federation	
Haripur, West Bengal	6 X 1000*		
Jaitapur, Maharashtra	6 X 1650	France	
Kovvada, Andhra Pradesh	6 X 1208	United States of America	
Chhaya Mithi Virdi, Gujarat	6 X 1000*		

\*Nominal Capacity<sup>@</sup> excluding KKNPP 1&2 (2X1000 MW) in operation Discussions on finalization of project proposals with technology partners from USA at Kovvada site in Andhra Pradesh are presently in progress. (d)&(e) At present, there are nine (9) nuclear power reactors at various stages of construction, targeted for completion by 2024-25. In addition, twelve (12) more nuclear power reactors have been accorded administrative approval and financial sanction by the Government in June 2017. Thus, twenty one (21) nuclear power reactors, with an installed capacity of 15700 MW are under implementation, envisaged for progressive completion by the year 2031. The details are as follows:

State	Location	Project	Capacity (MW)	Sanctioned Cost (Rs. crore)
Gujarat	Kakrapar	KAPP 3&4	2 x 700	11459*
Rajasthan	Rawatbhata	RAPP 7&8	2 X 700	12320
Tamil Nadu	Kudankulam	KKNPP 3&4	2 X 1000	39849
	Kalpakkam	PFBR <sup>&amp;</sup>	500 <sup>&amp;</sup>	5677
Haryana	Gorakhpur	GHAVP 1&2 <sup>\$</sup>	2 x 700	20594

#### (i) Nuclear Power Reactors under Construction:

<sup>\*</sup>Under Revision <sup>&</sup> Project being implemented by BHAVINI <sup>\$</sup> Excavation commenced

# (ii) Nuclear Power Reactors accorded administrative approval and financial sanction:

State	Location	Project	Capacity (MW)	Sanctioned Cost (Rs. crore)	
Haryana	Gorakhpur	GHAVP 3&4	2 x 700		
Rajasthan	Mahi- Banswara	Mahi Banswara 1&2	2 X 700		
		Mahi Banswara 3&4	2 X 700	105000	
Karnataka	Kaiga	Kaiga 5&6	2 X 700		
Madhya Pradesh	Chutka	Chutka 1&2	2 X 700		
Tamil Nadu	Kudankulam	KKNPP 5&6	2 X 1000	49621	

The cost per MW of imported reactors would be project specific depending on the timeline of implementation and finalized project proposal. In respect of projects under discussion, electricity tariff viability would be ensured.

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